

**GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF TELECOMMUNICATIONS**

**LOK SABHA
STARRED QUESTION No. 19
FOR ANSWER ON 7TH DECEMBER, 2022**

5G SERVICES IN THE COUNTRY

*19. PROF. SOUGATA RAY:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) the details of the status of availability of 5G services in the country;
- (b) the details of the cities/metros identified for the first step of 5G roll-out;
- (c) the details of the tariff of 5G service in the country;
- (d) the total revenue collection through 5G auction, State-wise; and
- (e) the details of the cities that are likely to get 5G services within one year in the country?

ANSWER

**MINISTER OF RAILWAYS, COMMUNICATIONS &
ELECTRONICS AND INFORMATION TECHNOLOGY
(SHRI ASHWINI VAISHNAW)**

- (a) to (e) A statement is laid on the Table of the House.

STATEMENT TO BE LAID ON THE TABLE OF LOK SABHA IN RESPECT OF PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 19 FOR 7th DECEMBER, 2022 REGARDING “5G SERVICES IN THE COUNTRY”

(a) Telecom Service Providers (TSPs) have started providing 5G services in the country from 01.10.2022 onwards and as of 26.11.2022, 5G services have started in 50 towns.

(b) The Department has specified rollout obligations in the Notice Inviting Application (NIA) for auction of access spectrum. Any specific city/ metro for deployment of 5G services in the country has not been mentioned. The salient features of rollout obligation is enclosed as **Annexure-I**.

(c) TSPs have reported that they are presently providing 5G services to their subscribers with 5G enabled devices at no extra cost.

(d) Government of India had put 72,098 MHz of spectrum (technology neutral) to auction, of which 51,236.2 MHz (i.e. 71% of the total) was allocated to the TSPs with bid amounting to Rs. 1,50,173.29 Cr. The service area wise list is attached as **Annexure-II**.

(e) As per the NIA for auction of access spectrum and license conditions, the minimum rollout obligations are required to be met over a period of five years in a phased manner from the date of allocation of spectrum. Further expansion of mobile network beyond the mandatory rollout obligations, depends upon the techno-commercial considerations of the TSPs.

Salient features of rollout obligations in the Notice Inviting Application (NIA) for auction of access spectrum.

A. Rollout obligations in respect of 3300 MHz spectrum

(i) In Licensed Service Areas (LSAs) i.e. Telecom Circles other than Metro LSAs:

Time Period	Roll Out Obligations (per LSA)	Minimum number of towns to be covered using targeted sites (per LSA)
Phase-1: By the end of 1 st year	Commercial launch of services in at least 1 city in the LSA	1
Phase-2: By the end of 3 rd Year	Cumulative number of sites to be deployed: Category A LSAs: 700 Category B LSAs: 460 Category C LSAs: 260	In Category A LSAs: 14 In Category B LSAs: 9 In Category C LSAs: 5
Phase-3: By the end of 5 th Year	Cumulative number of sites to be deployed (at least 5% of the sites to be in rural SDCA, including economic zones): Category A LSAs: 2000 Category B LSAs: 1400 Category C LSAs: 940	In Category A LSAs: 40 In Category B LSAs: 28 In Category C LSAs: 19

(ii) Metro LSAs:

Time Period	Roll Out Obligations (per LSA)
Phase-1: By the end of 1 st year	Commercial launch of services anywhere in the LSA
Phase-2: By the end of 3 rd Year	Cumulative number of sites to be deployed in each LSA: 280
Phase-3: By the end of 5 th Year	Cumulative number of sites to be deployed in each LSA: 920

B. Rollout obligations in respect of 26 GHz spectrum

(i) In Licensed Service Areas (LSAs) i.e. Telecom Circles other than Metro LSAs:

Time Period	Roll Out Obligations (per LSA)	Minimum number of towns to be covered using targeted sites (per LSA)
Phase-1: By the end of 1 st year	Commercial launch of services anywhere in the LSA	1
Phase-2: By the end of 3 rd Year	Cumulative number of sites to be deployed: Category A LSAs: 240 Category B LSAs: 150 Category C LSAs: 80	In Category A LSAs: 2 In Category B LSAs: 1 In Category C LSAs: 1
Phase-3: By the end of 5 th Year	Cumulative number of sites to be deployed: Category A LSAs: 660 Category B LSAs: 460 Category C LSAs: 300	In Category A LSAs: 7 In Category B LSAs: 5 In Category C LSAs: 3

(ii) Metro LSAs:

Time Period	Roll Out Obligations (per LSA)
Phase-1: By the end of 1 st year	Commercial launch of services anywhere in the LSA
Phase-2: By the end of 3 rd Year	Cumulative number of sites to be deployed in each LSA: 90
Phase-3: By the end of 5 th Year	Cumulative number of sites to be deployed in each LSA: 300

Annexure-II

Details of service-area wise revenue collection in respect of 51236.2 MHz allocated spectrum through auction in 2022 are as follows:

S. No.	Service Area	Total Bid amount (in crore rupees)	Amount received in FY 2022-23 (in crore rupees) *
1	Andhra Pradesh	11943.30	1405.95
2	Assam	2212.80	283.31
3	Bihar	5276.00	665.98
4	Delhi	17990.00	2253.21
5	Gujarat	11870.00	1429.15
6	Haryana	2666.00	335.05
7	Himachal Pradesh	880.00	112.87
8	Jammu & Kashmir	594.00	73.41
9	Karnataka	8560.00	999.33
10	Kerala	4354.00	529.91
11	Kolkata	6605.00	838.46
12	Madhya Pradesh	6718.00	768.62
13	Maharashtra	15076.00	1827.54
14	Mumbai	16032.00	1994.07
15	North East	555.00	48.92
16	Odisha	2370.66	298.13
17	Punjab	3930.00	468.65
18	Rajasthan	5827.50	521.06
19	Tamil Nadu	8769.00	1056.48
20	Uttar Pradesh (East)	7602.53	875.77
21	Uttar Pradesh (West)	6468.50	739.34
22	West Bengal	3873.00	483.04
	Total	150173.29	18008.25

* The amount received is as per the payment terms described in Notice Inviting Application (NIA) for auction of access spectrum.
